

both the Houses of Parliament on 12.8.1992. Distribution of drugs by each company is based on its corporate and marketing strategies.

(b) Under the EXIM Policy 1992-97 all bulk drugs, except 10 drugs listed in the Negative list of imports, and all formulations can be freely imported.

(c) While there has been no recent study on this subject, the investments in the pharmaceutical sector are estimated to be over Rs. 100 crores.

(d) There is no restraint on the level of foreign equity participation in the pharmaceutical sector. However, activities of companies with over 40% foreign equity are limited to 66 bulk drugs and their related formulations listed in Appendix-I of the Drug Policy, 1986.

### **Investment in Heavy Industries**

2581. SHRIVILAS MUTTEMWAR: Will the PRIME MINISTER be pleased to state the investment proposed for heavy industries in the public sector undertakings during the Eighth Plan period, Industry-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): The information is being collected and would be laid on the Table of the House.

### **Supply Orders by Tannery and Footwear Corporation of India Limited**

2582. SHRIV. SREENIVASAPRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the Tannery and Footwear Corporation

of India Limited is not being given supply orders by various Government Departments including Defence Forces;

(b) if so, the reasons therefor; and

(c) the efforts being made to secure supply orders to TAFCO by various Government departments?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) TAFCO has not been getting adequate orders from Defence and other Government Departments on a regular basis.

(b) The user Departments are now not giving purchase preference to TAFCO.

(c) Defence Ministry has been requested to consider utilising TAFCO's production capacity in meeting their requirements of footwear. TAFCO is also interacting with other Government Departments from time to time for orders.

### **Interviews for Chief Executives of N.M.D.C Ltd.**

2583. SHRIM.V. CHANDRASEKHARA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether the Public Entrepreneurs Selection Board has recently concluded interviews for selection of Chief Executive of National Mineral Development Corporation Limited without making any advertisement for the post;

(b) if so, the details thereof and the reasons therefor;

(c) whether the internal candidates of the company have not been given due and

proper weightage for the purpose of selection; and

(d) If so, the facts thereof and action contemplated to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHIMATI MAGARET ALVA): (a) and (b). Interview for the post of Chairman-cum-Managing Director, National Mineral Development Corporation was held on 28.10.92 after due circulation of the post. The post was circulated to the Ministry concerned, different Central public enterprises, the Department of Personnel and the Ministry of Defence for obtaining names of suitable persons for the post in question.

(c) and (d). As per the policy of the Government, internal candidates are given preference. However, if a clearly better candidate is available from outside the enterprise, such a candidate can also be selected. The basic objective of the Government is to appoint in fair and objective manner outstanding professional managers to the post of Chief Executives of Public Sector Undertakings. For the post of Chairman-cum-Managing director, National Mineral Development Corporation, PESB has recommended a candidate who is not an internal candidate.

[*Translation*]

#### Closure of Small Scale Industrial Units in Delhi

2584. SHRI RATILAL VARMA: Will the PRIME MINISTER be pleased to state:

(a) whether thousands of small scale industrial units in Delhi have been closed down/ likely to be closed down due to the new industrial policy;

(b) if so, the number of industries likely to be closed down;

(c) whether the Government have issued orders to some of the industries to shift from Delhi; and

(d) if so, the details thereof and the steps taken by the Government to save the affected workers from unemployment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES) (PROF. P.J. KURIEN): (a) No, Sir.

(b) Does not arise.

(c) According to the Industries Department of Delhi Administration, they have not issued and such orders.

(d) Does not arise.

[*English*]

#### Aid to Tea Growers

2585. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) whether the farmers are being provided aid for tea plantation/replantation;

(b) if so, whether the small farmers are also getting this aid;

(c) if so, whether the farmers of Wyanad and Idukki districts of Kerala are also getting this aid; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED): (a) and (b). Yes, Sir.